

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 328 OF 2018 & IA NO. 1567 OF 2018 & IA NO. 244 OF 2019
APPEAL NO. 342 OF 2018 & IA NO. 1663 OF 2018 & IA NO. 243 OF 2019
APPEAL NO. 351 OF 2018 & IA NO. 1703 OF 2018 & IA NO. 249 OF 2019

Dated: 15th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 328 OF 2018 & IA NO. 1567 OF 2018 & IA NO. 244 OF 2019

Basaragi KM Solar Power Project LL.P. & Anr. Appellant(s)
Versus
Hubli Electricity Supply Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1

APPEAL NO. 342 OF 2018 & IA NO. 1663 OF 2018 & IA NO. 243 OF 2019

Hukkeri Solar Power Project LL.P. & Anr. Appellant(s)
Versus
Hubli Electricity Supply Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1

APPEAL NO. 351 OF 2018 & IA NO. 1703 OF 2018 & IA NO. 249 OF 2019

M/s Chennamangathihalli Solar Power Project LLP & Anr. Appellant(s)

Versus

Bangalore Electricity Supply Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Ms. Garima Jain
Mr. Balaji Srinivasan for R-2

ORDER

Objections if any, on IA Nos. 244, 243 & 249 of 2019 (for directions) may be filed by Respondents on or before 01-03-2019 with advance copy to the other side.

List these matters on **05-03-2019**.

(S.D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson